

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3622

ANSWERED ON:13.02.2014

CLEARANCE FOR POWER PROJECTS

Danve Shri Raosaheb Patil;Kalmadi Shri Suresh;Patil Shri A.T. Nana

Will the Minister of POWER be pleased to state:

- (a) whether a large number of power plants in the country are waiting for myriad of clearances including lack of assured fuel supplies and no private sector power project has got coal linkage since 2009 and if so, the details of such power plants, State-wise;
- (b) the investment and capacity involved in these plants waiting for clearances and fuel supply;
- (c) whether the Coal Ministry has set any deadline for signing Fuel Supply Agreements for any of these projects and if so, the names of such projects; and
- (d) the details of the policy/action plan, if any, to ensure timely clearances and fuel supply to power plants?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d) : Due to domestic coal shortage in the country, the Ministry of Coal (MoC) has not granted any linkage since 2010. However, MoC has already granted linkage for more than 1,00,000 MW Power Plants to yield benefits during the 12th Plan and beyond.

The Government in June, 2013 directed CIL to sign Fuel Supply Agreements (FSAs) for power plants which are commissioned/likely to be commissioned by 31.03.2015. 157 FSAs of 71235 MW have already been signed. 15 cases with a capacity of 6800 MW for which FSAs are yet to be signed are at Annex.

The Cabinet Committee of Investment (CCI) and Project Monitoring Group (PMG) in the Cabinet Secretariat fast track various clearances having investments above 1000 crores. Till date issues of 87 power projects with investment of more than 3 lakh crores have been resolved.